GOVERNMENT OF INDIA MINISTRY OFWOMEN AND CHILD DEVELOPMENT RAJYA SABHA

QUESTION NO06.12.2010

ANSWERED ON

INCENTIVES TO PREGNANT AND LACTATING MOTHERS.

2939 SHRI N.K. SINGH

Will the Minister of COALWOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) whether Government would provide pregnant and lactating mothers an incentive of Rs.4000 to improve their nutritional health in gestation period;
- (b) if so, by when such a scheme would be operational;
- (c)the medium through which the cash transfers would take place;
- (d)the mechanisms that would be used for checking if the beneficiaries are taking the required steps for improved health; and
- (e) whether the scheme would be implemented all over the country or select districts?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a) to (e): The Government approved implementation of "Indira Gandhi Matritva Sahyog Yojana (IGMSY)" – a Conditional Maternity Benefit (CMB) scheme in 52 selected districts on a pilot basis. The objective of the scheme is to improve the health and nutrition status of pregnant & lactating women.

The scheme envisages providing cash to P&L women during pregnancy and lactation period in response to their fulfilling specific conditions linked to maternal and child care behaviour. Each of the beneficiaries will be paid Rs.4000/ in three instalments between the second trimester till the child attains the age of 6 months on fulfilling following conditions:-

```
Cash Transfer Conditions
Rs. 1500

(at the end of second trimester) i. Registration of pregnancy within 4 months
    ii. One Ante Natal Checkup (minimum)
    iii. Attending Counseling session (minimum one)
Rs.1500

(three months after delivery) i. Child birth registration
    ii. Immunization
    iii. Attending growth monitoring and counselling sessions
Rs.1000

(6 months after delivery) i. Exclusive breastfeeding for 6 months & introduction of complementary feeding (self certification by mother)
    ii. Immunisation
```

The day to day implementation and administrative matters would be the responsibility of the State Government. Joint Mother and Child Protection Card (MCPC) common with National Rural Health Mission (NRHM) and Integrated Child Development Services (ICDS) are the tools which will be used to verify the benchmarks. The joint MCPC would reflect required steps taken by the beneficiary for improved health. Further, the P&L women would also be counselled for the behaviour changes required to improve the health status.

iii. Attending growth monitoring and counselling sessions.

The cash would be transferred in the bank or post office account of thebeneficiary on fulfilling the prescribed conditions.